

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 17-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	MACT 923/19	MOHD MANSOOR		Vs.	RAJESH
2	MACT 924/19	SHAHZADI		Vs.	RAJESH
3	MACT 925/19	SHABINA KHATOON		Vs.	RAJESH
4	MACT 926/19	KALO		Vs.	RAJESH
5	MACT 760/2019	RADHA		Vs	ANUPAM SHARMA
<u>Plaintiff/Petitioner Evidence</u>					
6	MACT 973/19	SONI		Vs.	SANJEEV KUMAR
7	MACT 250/20	KHUSHI(MINOR)		Vs.	SANJEEV KUMAR ORS.
<u>Final Arguments</u>					
8	MACT 58114/16	KRISHAN SEN@ KISHAN		Vs.	SANJAY CHAUHAN
9	MACT 670/19	JALLAUDDIN		Vs.	RAMESH KUMAR

VIDEO CONFERENCING

District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CRIMINAL CAUSE LIST DATED 17-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	32/2020	ASHISH	Vs	KAILASH
2	M CrI	75/2020	VISHAL RANA	Vs.	ASHOK
3	M CrI	76/2020	CHIRANTAN @ CHARAN KHASTGIR	Vs.	VINESH YADAV